

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 1596 TO BE ANSWERED ON: 02.07.2019

Disbursement of Subsidy

1596. SHRI SUNIL KUMAR MONDAL:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has any proposal to disburse subsidy only after sale of fertilizers to the farmers has taken place; and
- (b) if so, the details thereof along with the objective of the said proposal?

ANSWER

MINISTER OF CHEMICALS & FERTILIZERS

(D. V. SADANANDA GOWDA)

(a) & (b) : Yes, Sir. The Department of fertilizers has implemented Direct Benefit Transfer (DBT) System across all States/UTs w.e.f. March, 2018. Details are at Annexure I. Under the DBT system, 100% subsidy on various fertilizer grades is released to the fertilizer companies, on the basis of actual sales made by the retailers to the beneficiaries through Point of Sale (PoS) devices installed at each retailer shop and the beneficiaries are identified through Aadhaar Card, KisanCredit Card, Voter Identity Card etc. The objectives of DBT in fertilizers are as follows:

- Creation of Aadhaar seeded data base of beneficiaries
- Transaction visibility at the at the end point/retail point.
- Transparent and faster tracking of movement of fertilizers along the value chain i.e. from manufacturers to beneficiaries.
- Minimize diversion of fertilizers.
- Optimal use of nutrients due to linking Soil Health Card with DBT.

Phase-wise Pan India roll out of DBT

S. No	Name of States / UT's	GO Live Date
1	NCT of Delhi	1 st September, 2017
2	Mizoram, Daman & Diu, Dadra Nagar Haveli, Manipur, Nagaland, Goa, Puducherry,	1 st October, 2017
3	Rajasthan, Uttarakhand, Maharashtra, Andaman & Nicobar Islands, Assam, Tripura.	1 st November, 2017
4	Andhra Pradesh, Haryana, Punjab, Chhattisgarh and MP	1 st December, 2017
5	Kerala, Bihar, Karnataka, Jharkhand, Telangana, and TN	1 st January, 2018
6	Uttar Pradesh, Gujarat, West Bengal, Odisha and Himachal Pradesh	1 st February, 2018
7	Jammu & Kashmir	1 st March, 2018
